

12.14 1/2 hrs.

*[English]*

COTTON GINNING AND PRESSING FACTORIES  
(REPEAL) BILL\*

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): Sir, I beg to move for leave to introduce a Bill to repeal the Cotton Ginning and Pressing Factories Act, 1925.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Cotton Ginning and Pressing Factories Act, 1925."

*The motion was adopted.*

SHRI R.L. JALAPPA: Sir, I introduce the Bill.

Sir, along with this, I also lay on the Table the explanatory note about this Bill.

12.15 hrs.

*[English]*

DISCUSSION UNDER RULE 184

**Serious Situation Arising out of the Recent  
Development in Bihar**

MR. DEPUTY-SPEAKER: Now we shall take up item No. 15—further discussion on the Motion moved by Shri Atal Bihari Vajpayee on the 24th July, 1997, as Adjournment motion and converted into Motion under Rule 184. Shri Tariq Anwar is to continue his speech.

*[Translation]*

SHRI TARIQ ANWAR (KATIHAR): Mr. Deputy Speaker, Sir, I had made it clear yesterday that so far as corruption was concerned, the Congress would not compromise at any cost. ...*(Interruptions)*

Sir, not only I, but Shri Atal Bihari Vajpayee had also stated the same thing yesterday. He had said that there had been tradition from the time of Pt. Jawahar Lal Nehru that whenever any allegation was levelled against any Union Minister, Chief Minister or Governor during Congress rule, he willfully resigned from the office. ...*(Interruptions)*

SHRI ATAL BIHARI VAJPAYEE (LUCKNOW): Mr. Deputy Speaker, Sir, a distorted version of my speech delivered yesterday is being presented here. If allegation of corruption is levelled against somebody, it is obvious that the person is involved in corruption. Is it right to first indulge in corruption and then resign? It is right that one should resign from the office but the question is why do people indulge in corruption?

SHRI TARIQ ANWAR: Sir, Shri Vajpayee, though unwillingly, has admitted that resignations have been tendered and most of them were Congressmen.

*[English]*

SHRI PRADIP BHATTACHARYA (SERUMPORE): You are trying to suppress corruption whereas Congress is fighting corruption.

*[Translation]*

SHRI TARIQ ANWAR: Sir, as I have said earlier, Congressmen be they Chief Ministers, Ministers or persons occupying higher offices in the party, had resigned from their office when allegations of corruption were levelled against them. It is the tradition of the Congress. You must recall that Shri Narasimha Rao had also resigned ...*(Interruptions)*

Sir, it sounds strange when Bhartiya Janata Party says that they should speak against corruption because on the one hand, they are demanding the resignation of the Chief Minister on the plea that the charges of corruption have been levelled against him and he has been chargesheeted but on the other hand, the party is unable to sack its party president who has also been chargesheeted...*(Interruptions)*

SHRI HARIN PATHAK (AHMEDABAD): He has declared that he would not contest election all his life.

SHRI TARIQ ANWAR: Sir, the day Shri Laloo Prasad Yadav was chargesheeted by the CBI, the Congress Party had made its stand clear and I as well as the Congress President Shri Sitaram Kesri and the Pradesh Congress Committee at all levels had demanded that Shri Laloo Prasad should resign from the office ...*(Interruptions)* we have always talked of values. ...*(Interruptions)* We have always maintained that a person in public life should have clean image. It was in this process that even when the Congress ministers were not chargesheeted in Hawala Scam, though allegations were levelled against them, they had resigned from their offices.

Sir, so far as the support to Lalooji is concerned, I would like to remind my colleagues in BJP that we did not extend our support to Lalooji in 1990 for making him Chief Minister. Rather the BJP did so, and we opposed this move ...*(Interruptions)*. The Congress raised its voice against Lalooji from 1990 till date. Even today, we believe ...*(Interruptions)*

SHRI VIJAY GOEL (SADAR DELHI): That is why you saved Lalooji's Government ...*(Interruptions)*

PROF. RITA VERMA (DHANBAD): They have been wiped out from Bihar when they raised their voice.

SHRI TARIQ ANWAR: Persons like me were happy when Lalooji became the Chief Minister in 1990. We had thought that the youth who had emerged as a leader from the movement launched by Shri Jai Prakash Narayan would certainly contribute for the development of Bihar, removal of poverty from Bihar and for the State's progress, but we

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